

**HIGH COURT OF BOMBAY AT GOA,
PORVORIM, GOA**

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **High Court of Bombay at Goa** that :

On Monday, 20th March 2023

I

The reconstituted Division Bench comprising of the **Hon'ble Shri Justice Dhiraj Singh Thakur** and the **Hon'ble Shri. Justice M. S. Sonak** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble Shri. Justice M. S. Sonak**.

II

The **Hon'ble Shri. Justice Valmiki SA Menezes** will sit singly and take up matters pertaining to Single Bench as per the board to be notified separately.

On Tuesday, 21st March 2023

I

The reconstituted Division Bench comprising of the **Hon'ble Shri Justice Dhiraj Singh Thakur** and the **Hon'ble Shri. Justice Valmiki SA Menezes** will take up the extant judicial assignment of the Division Bench headed by the **Hon'ble Shri. Justice M. S. Sonak**.

II

The **Hon'ble Shri. Justice M. S. Sonak** will sit singly and take up matters pertaining to Single Bench as per the board to be notified separately.

High Court, Appellate Side,
Bombay.

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By order

sd/-

(H. M. Bhosale)

Date : 16 March 2023

Registrar (Judl-I)